

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB)No.464/KB/2019

**Present: 1. Hon'ble Member (J), Shri M.B. Gosavi  
2. Hon'ble Member (T), Shri Virendra Kumar Gupta**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2019, 10:30 A.M**

Name of the Company		United Bank of India -Vs- Dhanshree Impex Pvt. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

LIPIKA GHOSH  
ADVOCATE

United Bank  
of India,

Lipika Ghosh  
Adv  
7/8/2019

**ORDER**

Ld. Counsel for the Financial Creditor appears. She submits that bank has assigned its debt to some other parties. She seeks liberty to withdraw the matter. Permission is granted. Matter stands withdrawn and disposed off.

sd  
(Virendra Kumar Gupta)  
Member (T)

sd  
(M. B. Gosavi)  
Member(J)